

on laying of rising mains under the Ram-ganga Project has already been taken in hand. It is also proposed to make use of the unutilised capacity of the Second Wazirabad Plan and the intake from Okhla Plant is proposed to be discontinued.

Death of an Employee of Sir Ganga Ram Hospital, New Delhi

7222. SHRI PRAVINSINH SOLANKI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether one Employee of Sir Ganga Ram Hospital, New Delhi died on the 24th January, 1971 in the said Hospital ;

(b) whether Government have received a complaint from the President of Sir Ganga Ram Hospital Employees' Union, Delhi alleging that the death of the Employee occurred due to the victimisation by the Management;

(c) whether an enquiry has been demanded in this connection; and

(d) if so, the action taken by Government in this matter ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) Yes, Sir.

(b) and (c). The management of the Sir Ganga Ram Hospital, New Delhi, which is a non-Government institution, have informed the Government that there is no registered Unions of the employees of the Hospital. They have also stated that no complaint of any kind of victimisation was ever made by any hospital employee, the deceased or his relatives, or anyone else. They have however, intimated that an enquiry has been made into the matter by a new Delhi magistrate.

(d) Information is being obtained from the District Magistrate, Delhi and will be laid on the Table of the House.

Demand of Indians in U.S.A. Re : Memorial for Ghadar Party

7223. SHRI C. JANARDHANAN : SHRI ESWARA REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether Government are aware of the demand among Indians, especially Punjabis in America, that either Government should construct the Memorial for Ghadar party heroes as promised or return the property and funds donated for this purpose; and

(b) if so, Government's reaction in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) No, Sir. The Government is not aware of any demand for the return of the property. It is the wish of Indians in America that the memorial should be put up as early as possible. Government share this wish.

(b) Government have already agreed to allocate a sum of Rs. 6,22,000/- for the construction of a Memorial. It is proposed to construct two residential apartments in San Francisco which will have a suitable commemorative plaque, and their rent proceeds would be used for two scholarships in the memory of Ghadar Party martyrs. It is hoped that this will be implemented in the near future. Our Consul General in San Francisco has been directed to expedite this.